

छत्तीसगढ़ शासन
परिवहन विभाग
मंत्रालय
दाऊ कल्याण सिंह भवन, रायपुर
// आदेश //


रायपुर दिनांक 02 / 7 / 2010

क्रमांक एफ 1-3/दो/आठ-परि/2002: विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 8091/1610/21-ब/छ0ग0/2010 दिनांक 30.06.2010 द्वारा श्री अरविंद सिंह चंदेल, न्यायाधीश, कुटुंब न्यायालय मनेन्द्रगढ़ की सेवाएँ इस विभाग को सौंपने के फलस्वरूप श्री अरविंद सिंह चंदेल न्यायाधीश, कुटुंब न्यायालय मनेन्द्रगढ़ को कार्यभार ग्रहण करने के दिनांक से, अस्थायी रूप से आगामी आदेश क्रमांक-राज्य परिवहन अपीलीय प्राधिकरण छत्तीसगढ़ रायपुर में पीठासीन अधिकारी नियुक्त किया जाता है।

2/ क्रमांक एफ 1-3/दो/आठ-परि/2002: रजिस्ट्रार जनरल छत्तीसगढ़ उच्च न्यायालय बिलासपुर के आदेश क्रमांक 259/II-2-1/2010 Confdl/2010, दिनांक 30.06.10 द्वारा श्री इन्दर सिंह उबावेजा, पीठासीन अधिकारी राज्य परिवहन अपीलीय प्राधिकरण छत्तीसगढ़ रायपुर की सेवाएँ इस विभाग से वापस लेते हुए जिला एवं सत्र न्यायाधीश जगदलपुर (बस्तर) के पद पर पदस्थ किया गया।

अतः श्री इन्दर सिंह उबावेजा, पीठासीन अधिकारी राज्य परिवहन अपीलीय प्राधिकरण छत्तीसगढ़ रायपुर की सेवाएँ रजिस्ट्रार जनरल छत्तीसगढ़ उच्च न्यायालय बिलासपुर को वापस सौंपी जाती है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,


(क्षेत्रसिंह)

अवर सचिव

0015 छत्तीसगढ़ शासन, परिवहन विभाग
रायपुर दिनांक 02.07.2010

क्रमांक एफ 1-3/दो/आठ-परि/2002
प्रतिलिपि:-

1. महालेखाकार, छत्तीसगढ़ रायपुर,
2. सचिव, महामाहिग राज्यपाल, राजभवन रायपुर छत्तीसगढ़
3. सचिव, मुख्यमंत्री सचिवालय रायपुर छत्तीसगढ़
4. रजिस्ट्रार जनरल छत्तीसगढ़ उच्च न्यायालय बिलासपुर
5. प्रमुख सचिव, सामान्य प्रशासन विभाग छत्तीसगढ़ शासन मंत्रालय रायपुर
6. प्रमुख सचिव, विधि एवं विधायी कार्य विभाग छत्तीसगढ़ शासन मंत्रालय रायपुर की ओर उनके आदेश क्रमांक 8091/1610/21-ब/छ0ग0/2010 दिनांक 30.06.2010 के संदर्भ में
7. परिवहन आयुक्त छत्तीसगढ़ रायपुर,
8. रटाफ ऑफिसर, मान0 परिवहन मंत्री छत्तीसगढ़ शासन
9. श्री अरविंद सिंह चंदेल, न्यायाधीश, कुटुंब न्यायालय मनेन्द्रगढ़
10. श्री इन्दर सिंह उबावेजा, पीठासीन अधिकारी राज्य परिवहन अपीलीय प्राधिकरण छत्तीसगढ़ रायपुर

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अधोषित।


अवर सचिव

छत्तीसगढ़ शासन, परिवहन विभाग

0015

50(C)
Mishra
31/7/10
Rd.

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 262/Confdl./2010
II-02-1/2005

Bilaspur, dated the 25th / July /2010

Copy of order no. F 1-3/II/VIII-Trans/2002 dated 02.07.2010, issued by the Under Secretary, Government of Chhattisgarh, Department of Transport, Raipur forwarded to:

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S. Bhawan, Mantralaya, Raipur for information.
17. Shri A.S.Chandel, Judge, Family Court, Manendragarh for information and compliance. He is directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry
18. District & Sessions Judge, Raipur/ Bilaspur/ Durg/ Bastar (Jagdapur) Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.
19. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
21. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
22. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

23. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.

24. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

A.K. Shrivastava
5/7/10

(A.K. Shrivastava)
Registrar General